

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 03/Confdl/HCS

Dated: 01/04/2021

OFFICE ORDER

In continuation to Office Order No. 188 dated 25.03.2021, Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate, North at Mangan shall attend the Court and Office of Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim w.e.f. 01.04.2021 on 3rd week of every month.

By Order,

Sd/-
REGISTRAR GENERAL

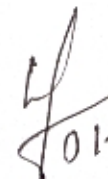
Memo No. V(58) Confdl./HCS/ 60-95

Dated.: 01/04/2021

Copy to:

1. Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate, North at Mangan and Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim (I/C).
2. Additional Chief Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
4. Chief Secretary, Government of Sikkim, Gangtok.
5. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
6. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
7. Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. Advocate General, Government of Sikkim, Gangtok.
9. Additional Advocate General, Government of Sikkim, Gangtok.
10. District & Sessions Judge (West) at Gyalshing.
11. District & Sessions Judge (North) at Mangan.
12. District & Sessions Judge (East) at Gangtok.
13. District & Sessions Judge (Special Division - I) at Gangtok & District & Sessions Judge (Special Division - II) at Gangtok (I/C).

14. Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
15. District & Sessions Judge (South) at Namchi.
16. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
17. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim at Gangtok.
18. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
19. Chief Judicial Magistrate –cum- Civil Judge, West Sikkim at Gyalshing.
20. Chief Judicial Magistrate –cum- Civil Judge, East Sikkim at Gangtok & Chief Judicial Magistrate –cum- Civil Judge (North) I/C at Mangan.
21. Chief Judicial Magistrate –cum- Civil Judge, South Sikkim at Namchi & Civil Judge-cum- Judicial Magistrate, Jorethang Sub- Division, South Sikkim (I/C).
22. Sr. Civil Judge-cum-Judicial Magistrate, South Sikkim at Namchi & Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
23. Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub- Division, I/C East Sikkim.
24. Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim.
25. Civil Judge-cum-Judicial Magistrate, West at Gyalshing.
26. District Magistrate (North) at Mangan.
27. District Magistrate (South) at Namchi.
28. District Magistrate (East) at Gangtok.
29. District Magistrate (West) at Gyalshing.
30. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
31. General Secretary, Bar Association of Sikkim, Gangtok.
32. General Secretary, Namchi Bar Association.
33. P.A. to the Registrar General, High Court of Sikkim.
34. P.A. to the Registrar, High Court of Sikkim.
35. Computer Cell, High Court of Sikkim.
36. Notice Board.
37. File and
38. Guard File


01-04-21

REGISTRAR